

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 862**  
TO BE ANSWERED ON 23.07.2018

**ST HOSTELS IN KERALA**

862. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the norms adopted by the Government to set up hostels for ST students;
- (b) the number of such hostels currently functioning in Kerala including Kannur;
- (c) whether the Government has any proposal to set up new such hostels in Kerala; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS

(SHRI JASWANTSINH BHABHOR)

(a): Ministry of Tribal Affairs (MoTA) was running a separate scheme “**Hostels for ST Girls and Boys**” under which funds were provided to State Governments for construction of hostels as per following norms:

<b>Funding Pattern</b>	
<b>Central Share</b>	<b>State Share</b>
(i) 100% for girls hostel	--
(ii) 100% for boys hostels in LWE areas	--
(iii) 100% for UTs	--
(iv) 50% for Boys hostel in States.	50%
(v) 90% for Central Universities and remaining 10% by the Universities.	--
(vi) 45% for Universities other than Central Universities and 10% by the concerned universities.	45% (In case State does not contribute, the share is to be borne by the concerned universities.

However, as a part of rationalization of schemes of the Ministry, it has been decided to subsume the intervention of ‘construction of boys and girls hostels’ under the Scheme of ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)’ from 2018-19 onwards, wherein assistance is provided as 100% grant in the form of an additive to State funds and efforts for tribal development.

(b): As informed by State Government of Kerala, 48 hostels are functional as on 21.03.2018 as at **Annexure**.

(c) & (d): Amongst other interventions, construction of hostels is supported under the MoTA’s Schemes of ‘SCA to TSS’ and ‘Grants under Article 275(1) of the Constitution of India’ based on the proposals received from the State Governments. The proposals received from State Governments are appraised and approved by the Project Appraisal Committee (PAC) in the Ministry for funding depending upon the availability of funds under the relevant scheme(s). There is no proposal pending with the Ministry for construction of new Hostels in Kerala under these schemes.

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**Annexure- referred to in reply to part (a) to (d) of the Lok Sabha Unstarred Question No. 862 for answer on 23.07.2018**

The details of functional hostels in Kerala including Kannur:

S.No.	Location of Hostel	District
1.	Mannathala (B)	Thiruvananthapuram
2.	Kadumeenchira (B)	Pathanamthitta
3.	Koruthode (G)	Kottayam
4.	Poomala (G)	Idukki
5.	Adimali (B)	Idukki
6.	Thodupuzha (G)	Idukki
7.	Kumili (G)	Idukki
8.	Tnodupuzha (B)	Idukki
9.	Adimali (G)	Idukki
10.	Marayoor (G)	Idukki
11.	Kumili (B)	Idukki
12.	Irumpupalam (B)	Idukki
13.	Edamalayar (G)	Ernakulam
14.	Neryamangalam (G)	Ernakulam
15.	Marampally MPH (G)	Ernakulam
16.	Foreshore MPH (G)	Ernakulam
17.	Vettilappara (B)	Thirssur
18.	Chuvannamannu (B)	Thirssur
19.	Chittur (G)	Palakkad
20.	Kottathara (G)	Palakkad
21.	Pudoor (B)	Palakkad
22.	Pattenchery (B)	Palakkad
23.	Sholayoor (G)	Palakkad
24.	Anavai (G)	Palakkad
25.	Parali (B)	Palakkad
26.	Sholayoor (B)	Palakkad
27.	Odakkayam (B)	Malappuram
28.	Pothukal (G)	Malappuram
29.	Nilambur (G)	Malappuram
30.	Chungahara (G)	Malappuram
31.	Pokottumpadam (B)	Malappuram
32.	Mampad (B)	Malappuram
33.	Puthuppady (B)	Kozhikode
34.	Kunnamangalam (B)	Kozhikode
35.	Anchukunnu (B)	Wayanad
36.	Vakeri (B)	Wayanad
37.	Kalpetta (B)	Wayanad
38.	Meppaciy (B)	Wayanad
39.	Velyambam	Wayanad
40.	Kattikulam (B)	Wayanad
41.	Anappara (B)	Wayanad
42.	Panamaram (G)	Wayanad
43.	Thalappuzha (B)	Wayanad
44.	Kaniyambetta (B)	Wayanad
45.	Meenagadli (B)	Wayanad
46.	Kakkavayal (B)	Wayanad
47.	Valeri (B)	Wayanad
48.	Blamthode (B)	Kasargod

B = Boys Hostel, G = Girls Hostel